

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(b)

...
OA.No.75 of 1992

Dated New Delhi, this 10th day of January, 1997.

HON'BLE MR JUSTICE B. C. SAKSENA, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Inder Mani
S/o Shri Babu Nandan
R/o Village Chowki
P.O. Bardah
Dist. Azamgarh (U.P.) ... Applicant

None for the applicant.

versus

1. Union of India, through
Chief Secretary
DELHI.
2. The Commissioner of Police
Police Headquarters
I.P. Estate
NEW DELHI.
3. The Secretary
Ministry of Home Affairs
Govt. of India
NEW DELHI. ... Respondents

None for respondents.

O R D E R (oral)

Mr Justice B. C. Saksena, Acting Chairman

Rejoinder has not been filed by the applicant so far though the case has been appearing on board as regular matter since 14.2.96. None has appeared for the applicant even though the list has been revised. The OA is accordingly dismissed for default and non prosecution.


(K. Muthukumar)
Member (A)


(B. C. Saksena)
Acting Chairman

dbc